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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Sir, on behalf of Shri Sushilkumar Shinde, I beg to lay on the Table:-

- (1) A copy of the Proclamation (Hindi and English versions) issued by the President vide Notification No.S.O.410(E) in Gazette of India dated 16th February, 2014, in accordance with the Provisions contained under Section 50 of the Government of National Capital Territory Act, 1991 read with clauses (2) and (3) of article 356 of the Constitution in relation to the Government of National Capital Territory of Delhi and Order relating thereto under article 239AB of the Constitution.

(Placed in Library, See No. LT 10945/15/14)

- (2) A copy of the Report (Hindi and English versions) of the Lt. Governor of the National Capital Territory of Delhi dated 15th February, 2014 to the President.

(Placed in Library, See No. LT 10946/15/14)

15.02 hrs.

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